

HIGH COURT OF SIKKIM
GANGTOK

No.: 18/ESTT/HCS

Date:- 12/06/2023

N-O-T-I-F-I-C-A-T-I-O-N

Hon'ble the Chief Justice has been pleased to designate the following officers as members of the Chief Justice's Secretariat for its smooth and effective functioning :-

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice
2. Joint Registrar(IT) & Protocol-in-Charge
3. Deputy Registrar-cum-PS to the Hon'ble, the Chief Justice
4. Stenographer Grade-III

By Order,

sd/-
(Jagat B. Rai)
Registrar
High Court of Sikkim

Copy to :- No. 2604-611/HCS

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice
2. Additional Registrar-cum-PS to Hon'ble Judge
3. Joint Registrar(IT) & Protocol-in-Charge
4. Deputy Registrar-cum-PS to the Hon'ble, the Chief Justice
5. Deputy Registrar-cum-PS to Hon'ble Judge
6. P.A. to Registrar General, High Court of Sikkim
7. All Section In-charge, High Court of Sikkim
8. Stenographer Grade- III, High Court of Sikkim
9. File &
10. Guard File


Registrar (Judicial Service)
High Court of Sikkim